## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/107/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3

others

**UNDER SECTION** 

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Dr.k.s. Ravi Chandran, PCS

S. Manjula Deni, Adr for Respondents

For KSR & Lo Company Serveraires up

CBE

2. MOHAN PULLUKAL AM for Pohr.

**ORDER** 

Counsels representing both the sides present. Counsel for petitioner For hearing the other side, the matter is submitted his arguments. adjourned. Put up on 13.06.2017 at 2.30 P.M.

ANANTHA PADMANABHA SWAMY

MEMBER(JUDICIAL)

CH MOHD SHARIEF TARIO MEMBER(JUDICIAL)